

## ANNEXURE-2

Name of the corporate debtor: M/s Shivkala Developers Pvt. Ltd.;

Date of commencement of liquidation: 24.11.2021;

List of stakeholders as on: 29.01.2022

List of unsecured financial creditors

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted			Amount of mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted			
1	Noble Co-Operative bank	UBDU0025P	28.12.21	330445866.8	10233872.4	FC (Unsecured)	No	45.63%	NA	NA	The amount admitted as reflecting in the bank account and simple interest till the commencement of LCD
2	Alpna Agarwal	-	01.12.21	2200000	2200000	FC (Unsecured)	No	0.98%	NA	NA	No claim has been received under liquidation the amount admitted as per the claim filed during the CIR Process.
3	Delhi NCR Consulting	U74900UP2004PTC049265	13.12.21	1561875	9058000	FC (Unsecured)	No	4.03%	NA	NA	Pursuant to order dated 11.03.2019 passed in CA No. 416/2019 by Hon'ble NCLT the claim of Rs. 9058000/- is admitted.
4	Mr. V. K. Jain & Manju Jain	-	27.12.21	16171316	16171316	FC (Unsecured)	No	7.21%	NA	NA	The CD has borrowed the money and issued a cheque to repayment. Under verification it is found that Rs. 1 Cr. Shown in the bank account of CD. Therefore, relying on the same the claim is admitted including interest thereof.
5	Renu Agarwal	-	18.12.21	9810000	1300000	FC (Unsecured)	No	0.66%	NA	NA	The claim has been admitted as per the amount shown in the books of account of CD.
6	Astha Studios Pvt. Ltd.	U74899DL1993PTC05459	-	9,29,96,158	9,29,96,158	Related Party	No	41.46%	NA	NA	No claim has been received under liquidation, the amount admitted as per the claim filed during the CIR Process.
7	Advantage Engineers Pvt. Ltd.	U74999DL2000PTC105603	-	-	-	Related Party	No	-	NA	NA	During the course of Statutory Audit, the amount a sum of Rs. 2,94,46,718/- reflecting under the head of loan liability against the Advantage Engineers Pvt. Ltd. The income tax department passed an order dated 16.10.2019 found bogus entry and imposed the tax liability and imposed tax liability thereon. Further no claim has been received despite of clarification of ex-management of CD but no response received. Therefore, in view of the ordinance dated 06.06.2018 include in the list of stakeholder and no amount due pursuant to the order passed by the Income Tax Department.
Total				467255215.8	224259346.4			100%		250249763.3	



Anup Kumar

Liquidator of M/s Shivkala Developers Pvt. Ltd.

IP Regd. No. IBBI/IPA-002/IP-N00333/2017-18/10911

734, Lawyers Chamber Block, Western Wing,

Tis Hazari Court, Delhi-110054

Email Id:- sachantlawanalyst@gmail.com